

amount of iron and steel allotted to Punjab State during the last three years and the total amount actually supplied to the State during the same period?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): The following statement gives the information regarding allotments and supplies made to Punjab State during the last 3 years:

| | Allotment Despatches | |
|---------|----------------------|--------|
| 1955-56 | 43,920 | 43,346 |
| 1956-57 | 57,196 | 22,680 |
| 1957-58 | 43,983 | 23,617 |

Expenditure Tax on Ex-Rulers

1191. { **Shri Ram Krishan:**
Shri Harish Chandra Mathur:
Shrimati Ila Palchoudhuri:

Will the Minister of Finance be pleased to state

(a) whether the former Indian Princes will be required to pay expenditure-tax at a certain percentage of the privy purse they receive.

(b) if so, the nature thereof, and

(c) the estimated total amount to be assessed from former princes during 1958-59?

The Minister of Revenue and Civil Expenditure (Shri B Gopala Reddi):

(a) In cases of settlement under section 20 of the Act for the assessment year 1958-59, the estimated amount of expenditure-tax payable by persons in receipt of privy purse, has been expressed at certain percentages of their privy purse with an adjustment for the net income from all other sources.

(b) The percentages referred to in part (a) are as follows:—

| | |
|---|------|
| On the first five lakhs of privy purse amount | 7½% |
| On the next five lakhs of privy purse amount | 12½% |
| On the next five lakhs of privy purse amount | 20% |
| On the next five lakhs of privy purse amount | 25% |
| On the balance of the privy purse | 33½% |

(c) If all persons in receipt of privy purse opt for settlement, the revenue expected from them will be of the order of sixty lakhs to seventy lakhs of rupees

Central Social Welfare Board's grants to Punjab

1192. { **Shri Daljit Singh:**
Shri Ajit Singh Sarhadi:

Will the Minister of Education be pleased to lay a statement on the Table showing the names of the public institutions and organisations in the Punjab State, which have been given grants by the Central Social Welfare Board and the amount of grant given to each of them during 1957-58 and 1958-59 so far?

The Minister of Education (Dr. K. L. Shrimali): A statement giving the requisite information is laid on the Table of the Lok Sabha [See Appendix III, annexure No 108]

Conservation and Development Rules

1193. **Sardar Iqbal Singh:** Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No 885 on the 12th March, 1958 and state

(a) whether the Conservation and Development Rules as regards oil and natural gas has since been finalised, and

(b) if so, the main features thereof?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b) The Development and Conservation Rules have not yet been finalised